States/Ut		 		 	 				Total
Punjab					-				12.30
Rajasthan									199.34
Sikkim .									2.81
Tamil Nadu					-		•		44.01
Tripura .									9.73
Uttar Pradesi	h		-			-			80.61
West Bengal				•		-		•	25.36
UTs .				-	•	•			36.04
Total .	•							- <u></u>	1295.74

N. B. The above estimate is not based on a country-wide survey of all wastelands in the country.

Green Area Ridge of Delhi

196. SHRI S. S. AHLUWALIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that green area ridge in the capital has been encroached by **CRPF** without the official permission of the concerned authorities;

(b) whether it is also a fact that the CRPF arc increasing its area by destroying green plants from the sites occupied by them;

(c) if so, what are the details thereof; and

(d) what action Government have taken in the matter to protect the ridge from being encroached by Government gencies?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Central Reserve Police Force has established tents and certain semi-pucca structures in Central and South Central Ridge in the Capital.

(d) The concerned authorities, Delhi Development Authority and the Central Public Works Department have taken-up the matter with Ministry of Home Affairs and the Director General, Central Reserve Police Force, Government of India.

Forest Plan for Tribal Areas in the country

197. SHRI S. S. AHLUWALIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have formulated any forest plan for tribal areas in the country;

(b) if so, what are the details thereof;

(c) whether Government have consulted the Bihar Government in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d) All the State Go-Governments have been advised to involve local people in afforestation of degraded forests and protection of Forests on usufruct sharing. Detailed/ guidelines have been issued by the Central Government to this effect. In addition, the Union Government proposes to launch in the VIIIth Five Year Plan a pilot scheme with 100% assistance to State Governments to take up projects in association with tribals and rural poor for regeneration of degraded forests on usufruct sharing basis.

National Pollution Control Policy

198. SHRI SHIV PRATAP MISHRA: Will the Minister of EN-VIRONMENT AND FORESTS be pleased to state: